

By email

कार्यालय : जिला एवं सेशन न्यायाधीश, जयपुर, जिला-जयपुर (राज0)

क्रमांक: 5185/स्था0

दिनांक: 17 मई, 2020

प्रतिलिपि निम्नलिखित को सूचनार्थ, पालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 01- समस्त अधीनस्थ न्यायालय, जयपुर जिला, जयपुर न्यायक्षेत्र।
- 02- विशिष्ट न्यायाधीश, पोक्सो एक्ट, जयपुर जिला, जयपुर।
- 03- विशिष्ट न्यायाधीश, प्रिटिंग एवं स्टेशनरी, गबन प्रकरण, जयपुर।
- 04- न्यायाधीश, पारिवारिक न्यायालय, कम-02, जयपुर।

[Signature] 17/05/2020

जिला एवं सेशन न्यायाधीश
जयपुर जिला, जयपुर

RAJASTHAN HIGH COURT

No. 18/PI/2020

Date - 17.05.2020

CIRCULAR

In view of the fact that the lock-down declared by the Central Government is still continuing, it is notified that Circular No. 14/PI/2020 dated 14.04.2020 issued for Subordinate Courts/Special Courts/Tribunals shall remain in force till further orders with the modification that the Presiding Officers deputed for urgent work shall hold the court between 08:30 AM and 12.30 PM (with half-an-hour break from 10:00 AM to 10:30 AM).

It is further notified that the Special Courts/Tribunals shall also function between the above timings for urgent matters in terms of the Circular No. 14/PI/2020 dated 14.04.2020.

By Order



REGISTRAR GENERAL

No. Gen/XV/42/2020/3031

Date - 17.05.2020

Copy forwarded to the following for information and necessary action:-

1. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
2. Presiding Officers of all the Special Courts and Tribunals.
3. All the Bar Associations through the concerned District & Sessions Judges.
4. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.


REGISTRAR GENERAL

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17/05/2020
जिला एवं सेशन न्यायाधीश
जयपुर जिला, जयपुर

